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- (iii) Facilitating long term contracts for gas.
- (iv) Securitization of subsidy receivables to ensure regular cash flow.

## Import of phosphatic and potash fertilizer

2208. SHRI HUSAIN DALWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether our country depends heavily on imports for its phosphatic and potash fertilizer requirements;
- (b) if so, the magnitude of this import and percentage of share of these two fertilizers in total consumption of fertilizers in the country;
  - (c) the reasons for increased dependency on import of fertilizers; and
- (d) the steps taken to increase production of these two fertilizers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Yes Sir. The country has no known reserve of potash and very little reserves of phosphates that too of low quality suitable only for the production of Single Super Phosphate (SSP) and therefore, the country is fully dependent on imports in case of Potassic fertilizers and to the extent of 90% in case of Phosphatic fertilizers either in the form of finished fertilizers or raw materials.

The country being dependent on imports to meet the requirements of Phosphatic and Potassic (P&K) fertilizers including its raw material, the Government is encouraging the acquisition of fertilizer assets/resources by Indian Public Sector Undertakings/Companies and setting up of joint ventures fertilizer projects abroad in resource rich countries. The Government also encourages long term off-take agreements for supply of fertilizers/fertilizer inputs at preferential prices to increase production of P&K fertilizers.

## Timely supply of DAP and Urea to Madhya Pradesh

†2209. DR. CHANDAN MITRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of demand of DAP and Urea in Madhya Pradesh and the allocation of these being made by Government to the State for last three years, year-wise;
- (b) the reasons for very late allocation of imported Urea and DAP to Madhya Pradesh each month; and

<sup>†</sup>Original notice of the question was received in Hindi.

whether Government has taken concrete steps to supply DAP and Urea to Madhya Pradesh as per its demand and on time?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (b) The demand and allocation (Availability) of Urea and DAP in Madhya Pradesh during last three years i.e. 2009-10, 2010-11 and 2011-12 are as under:-

(Figures in LMT)

Year	Urea		DAP	
	Demand	Allocation (Availability)	Demand	Allocation (Availability)
2009-10	15.25	16.00	8.50	9.52
2010-11	16.75	17.05	10.00	10.94
2011-12	17.50	18.16	10.95	11.89

It is observed from the table above that the allocation/availability is over (c) and above the requirement of last three years.

## Selling of common drugs at higher prices

2210. SHRI N.K. SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- whether Government is aware that leading pharmaceutical companies sell commonly used drugs at 10 times the cost of production;
- whether Government intends to take stringent action against such companies; (b) and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) The prices of 74 scheduled bulk drugs and the formulations containing any of those 74 scheduled drugs are controlled by National Pharmaceutical Pricing Authority (NPPA) under Drugs (Prices Control) Order, 1995 (DPCO, 95). The prices of formulations are fixed as per the formula given in paragraph 7 of DPCO, 1995 and a 'MAPE' (Maximum Allowable Postmanufacturing Expenses) not exceeding 100% of the ex-factory cost is allowed in the price of indigenously manufactured scheduled formulations to take care of the post-manufacturing expenses; including profit margins of the manufacturers, wholesalers and retailers. In case of an imported formulation, a margin not exceeding 50% of the landed cost is allowed to cover selling and distribution expenses including interest and importers profit.